

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 117  
CP(IB) 233 of 2020

**Order under Section 9 IBC**

**IN THE MATTER OF:**

TCI Express Ltd  
V/s  
Infibeam Logistics Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..17/08/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

For the Operational Creditor : Learned Counsel, Mr. Mandeep Singh  
For the Corporate Debtor :

**ORDER**

No one appeared for the Corporate Debtor.

Pleadings are completed.

They are available on E-portal.

Matter stands adjourned for hearing on 04.10.2021.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Sweta

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)